

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW

Review Application No. 551 of 1991

IN

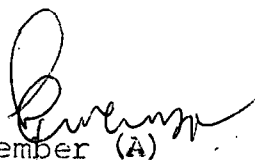
Original Application No. 20 of 1990

Kundan Lal :- Applicant
Versus
Union of India & others Respondents


Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. K. Obayya, A.M.

The review application is directed against our judgement and order dated 13.8.1991 passed by this Tribunal in O.A. No. 20 of 1990 (L) . The case was heard and disposed of after hearing the counsel for the parties. The review application does not mean rehearing or sitting in appeal over one's own judgement and it does not mean consideration of the same points. However the differently worded they are. There is no error apparent on the face of the record. Accordingly this review application is rejected.


Member (A)

Lucknow


Vice-Chairman

Dated : 5.3.93

(g.s.)